

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1650
ANSWERED ON:16.08.2013
RETAIL OUTLET DEALERS COMMISSION
Singh Alias Pappu Singh Shri Uday

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has issued instructions to oil companies to submit their study report on the issue of increasing the retail outlet dealers commission for the year 2013 onwards;
- (b) if so, whether the oil companies have submitted report to the Government and if so, the details of recommendations made by oil companies;
- (c) if not, the time by which report is likely to be submitted by oil companies and by when increase in dealer's commission would be considered;
- (d) whether the various oil federations have submitted representations to the Government/oil companies in this regard; and
- (e) if so, the details thereof and the action taken by the Government/oil companies thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) to (e): No, Sir. Dealers Associations submit their representations relating to various demands in respect of Dealers Commission from time-to-time. Generally, Dealers Commission on Petrol & Diesel are being revised once in a year and Ministry of Petroleum & Natural Gas has increased the Dealers Commission on Diesel from 912/KL to 1089/KL effective 26th October, 2012. Similarly, Indian Oil Corporation Limited has informed that Dealer Commission on Petrol (all grades) has been revised from ` 1499/KL to ` 1794/KL effective 26th October, 2012.